

DB

LIST OF PENDING CRIMINAL APPEALS DIVISION BENCH (ON BAIL)

SR.	CASE NO.	PETITIONER	PETITIONER ADVOCATE	RESPONDENT	RESPONDENT ADVOCATE
1	CRIA/25/2018	GEORGE THOMAS KURUVILLA.,	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES	STATE OF GOA, THR. CALANGUTE POLICE STATION, CALANGUTE AND ANR.,	ADV. RAMA GAJANAN RIVANKAR
	CRIA/26/2018	SHYAM GEORGE.,	ADV. TELES NEWTON MENINO ADV. GOVEKAR AVADHUT KRISHNANATH ADV. MENINO TELES	STATE THR. PUBLIC PROSECUTOR.,	ADV. RAMA GAJANAN RIVANKAR
	CRIA/27/2018	SURAJ GEORGE.,	ADV. AMOL G. NAIK	STATE OF GOA, THR. CALANGUTE POLICE STATION, CALANGUTE AND ANR.,	ADV. RAMA GAJANAN RIVANKAR
	CRIA/57/2019	STATE OF GOA, THR. P.I. CALANGUTE POLICE STATION, CALANGUTE.,	ADV. RAMA GAJANAN RIVANKAR	GEORGE THOMAS KURUVILLA AND 3 ORS.,	ADV. MENINO TELES FOR R.NO.2 ADV. TELES NEWTON MENINO FOR R.NO.2 ADV. AVADHUT GOVEKAR FOR R.NO.2 ADV. GALILEO FRANCISCO TELES FOR R.NO.1 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO.1 ADV. DEEPAK S. FADKE FOR R.NO.1 ADV. HELATA H. GOPI FOR R.NO.1 ADV. AMOL NAIK FOR R.NO.3

All above four matters are connected

Place : Panaji
Date : 13/07/2020

SD/-
REGISTRAR (JUDICIAL)
HIGH COURT OF BOMBAY AT GOA